

SPECIAL BENCH (FOR BENCH -I)

215

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB)No.1539/KB/2019

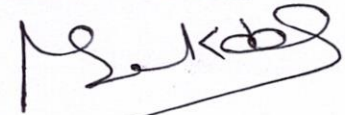
Present: 1. Hon'ble Member(J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March, 2020, 10:30 A.M

| Name of the Company | Union Roadways Corporation Vs. Simplex Infrastructures Ltd. | | |
|---------------------|----------------------------------------------------------------------|------------------------|---------------------|
| Under Section | 9 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

A. Sikdar

OC



13.03.20

Adv. Abhirup Ghosh
for S Talan & Co

CD

Ahoen
13/3/2020

ORDER

Ld. Counsel for the Operational Creditor appears. Ld. Counsel for the Corporate Debtor appears.

It is jointly submitted that the matter was settled out of the Tribunal and the Ld. Counsel for the Operational Creditor seeks permission to withdraw the CP. Permission is granted. CP is disposed of as withdrawn.

File is consigned to records.


(Jinan K.R.)
Member (J)